

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. †191

TO BE ANSWERED ON THE 14th September 2020/ Bhadrapada 23, 1942 (SAKA)

Moratorium on Bank Loans

†191. SHRI DILIP SAIKIA:	SHRI BENNY BEHANAN:
SHRI RAMESH CHANDER KAUSHIK:	SHRI KODIKUNNIL SURESH:
PROF. SAUGATA RAY:	SHRI ABDUL KHALEQUE:
SHRI THOMAS CHAZHIKADAN:	ADV. A.M. ARIFF:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the personal and corporate loans given by various banks and operational now upto August, 2020;
- (b) whether the Government has issued any instructions/guidelines to the banks and other lenders to provide extension of loan moratorium due to the COVID-19 pandemic in the country;
- (c) if so, the details thereof including the number of people who availed the moratorium on payment of loans;
- (d) whether the banks charge compound interest after the moratorium period, if so, the details thereof and the reasons therefor;
- (e) whether the Government has taken any decision for waiving of interest on various loan repayments including agricultural, small scale industry, education and self help group loans during the current COVID-19 crisis in the country, if so, the details thereof; and
- (f) the steps taken by the Government to extend the period of the moratorium of the said loans?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI ANURAG SINGH THAKUR)

- (a) to (f): Information is being collected and will be laid on the Table of the House.
